

श्री शाहनवाज खा : यह तो स्कीम अभी शुरू नहीं हुई है । अभी इसमें कोई हफ्ता खर्च नहीं हुआ ।

श्री रामकुमार भुवालका : यह स्कीम कितने दिनों में पूरी हो जायगी, क्या माननीय मंत्री जा बतायेगें ?

श्री शाहनवाज खा : उम्मीद तो है कि तीसरी याजना में इसमें कुछ रकम मिलेगी ।

श्री नेहरू के जन्म-दिवस पर दिल्ली के ग्लाइडिंग क्लब द्वारा बच्चों के लिए मुफ्त उड़ानों की व्यवस्था

\*४६१. श्रीमत् सरला भदोऽिया : क्या नागरिक विमान-चालन मंत्री १० जून, १९६४ के हिन्दी दैनिक 'हिन्दुस्तान' में प्रकाशित इस ग्राणथ के समाचार का देखेंगे कि दिल्ली का ग्लाइडिंग क्लब श्री नेहरू के जन्म-दिवस पर बच्चा के लिए मुफ्त उड़ानों की व्यवस्था करेगा और यह बताने की कृपा करेंगे कि उक्त उड़ानों के लिए बच्चा को चुनने की क्या विधि होगी ?

†[FREE FLIGHTS TO CHILDREN BY THE GLIDING CLUB OF DELHI ON SHRI NEHRU'S BIRTHDAY

\*461 SHRIMATI SARLA BHADARIA Will the Minister of CIVIL AVIATION be pleased to refer to the news-item published in the Hindi daily "Hindustan" dated the 10th June, 1964 to the effect that on the birthday of Shri Nehru the Gliding Club of Delhi will arrange free flights for children and state the method that will be adopted for selecting children for the said flights?]

नागरिक विमान-चालन मंत्री (श्री एन० कानूनगो): इस सम्बन्ध में कब का प्रस्ताव विचारधीन है ।

†[THE MINISTER OF CIVIL AVIATION (SHRI N KANUNGO). The Club's proposal in this regard is under examination]

#### LICENCES FOR SUGAR FACTORIES

\*462 SHRI SHERKHAN Will the Minister of FOOD AND AGRICULTURE be pleased to state

(a) the number of applications recommended by the State Governments for the establishment of sugar factories in the respective States;

(b) since how long these applications are pending,

(c) the reasons for the delay in taking a decision,

(d) the number of applications recommended by the Government of Mysore, and

(e) the time required to sanction these licences?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D R CHAVAN). (a) and (b) A statement giving the required information is laid on the Table of the Sabha.

(c) Licensing in the sugar industry was suspended in May 1961 due to over production of sugar in 1960-61. All applications received after 31st March, 1960 and a few received before 31st March, 1960 were shelved. Decision to resume licensing was taken in June, 1963 and all pending applications and those received upto 29th February, 1964 numbering 229 including expansion applications were taken up. Their detailed examination naturally has taken some time

(d) Six.

(e) The decision on these applications is likely to take some more time.